

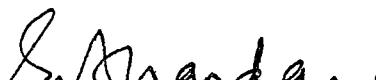
OA No. 166/2006
Date of order: 27.11.2006

Mr. Salil Trivedi, counsel for applicant.
Mr. Vinit Mathur, counsel for respondents No 1 to 4.

At the very outset, learned counsel for the respondents places on record the Establishment Order No. 90/2006 dated 08.11.2006 and has invited our attention that vide Sl. No. 10, the applicant has already been granted the desired promotion to the post of Inspector, Group 'C' in the pay scale of Rs. 5500-175-9000 (revised as Rs. 6500-200-10500) and therefore he has submitted that the very Original Application has rendered infructuous. The said order dated 08.11.2006 be taken on record of this case.

Learned counsel for the applicant submits that he has also necessary instructions and even the applicant has undergone the requisite training. Therefore, the applicant is more than happy.

In the premises, the Original Application has rendered infructuous since the due relief has already been granted to the applicant and the same stands disposed of accordingly with no order as to costs.


[R. R. Bhandari]
Administrative Member


[J K Kaushik]
Judicial Member

Part II and III destroyed
in my presence on 11.11.06
under the supervision of
Section Officer () as per
order dated 31.10.06
Section Officer (Record)

R/C off for
Salil Trivedi
Punit
11/12/06
G
5/12
Sent to R-4, dt 18/12/06
ISW no. 126/19/12
(b)